

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO.4011
TO BE ANSWERED ON 23.12.2015**

LICENCE FOR BOOT POLISHING

†4011. SHRI GOPAL SHETTY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether issuance of licences for doing the job of boot polishing at the railway platforms in the country is banned for the last three years;**
- (b) if so, the details thereof along with the reasons therefor;**
- (c) whether the Government proposes for to issue more licences for the job of boot polish at the railway platforms keeping in view the increasing number of platforms; and**
- (d) if so, the time by which it is likely to be done?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) & (b): No, Madam. However, Zonal Railways have been advised to progressively discourage the practice of issuing such license to workers/contractors /societies due to space constraints.

(c) & (d): Zonal Railways have been authorised to frame their own policy regarding issue of license(s) to Shoe-shine workers/contractors/societies at Railway Stations.
